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Title : Introduction of the National Highways Authority of India (Amendment) Bill, 2008.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to move for leave to introduce a Bill further to amend the National Highways Authority of India Act, 1988.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Authority of India Act, 1988. "

*The motion was adopted.*

SHRI T.R. BAALU: Sir, I introduce the Bill.

*...(Interruptions)*

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